

RAJYA SABHA

LIST OF BUSINESS

Monday, July 19, 2021

11 A.M.

OATH OR AFFIRMATION

SHRI ABDUL WAHAB (Kerala) to make the prescribed oath or affirmation of allegiance to the Constitution.

OBITUARY REFERENCES

OBITUARY REFERENCES to the passing away of —

1. Dr. Raghunath Mohapatra, sitting Member;
 2. Shri Rajeev Satav, sitting Member;
 3. Prof. N. M. Kamble, (ex-Member);
 4. Shri Bhagwati Singh, (ex-Member);
 5. Shri Balihari Babu (ex-Member);
 6. Shri Ajit Singh (ex-Member);
 7. Shri Matang Sinh (ex-Member);
 8. Shri Jitendrabhai Labhshanker Bhatt (ex-Member);
 9. Dr. Ramendra Kumar Yadav 'Ravi' (ex-Member) ;
 10. Shri Jagannath Prasad Pahadia (ex-Member);
 11. Shrimati Shanti Pahadia (ex-Member);
 12. Shri Yusuf Sarwar Khan *alias* Dilip Kumar (ex-Member); and
 13. Shri Milkha Singh, the legendary track and field sprinter.
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PAPERS TO BE LAID ON THE TABLE

I. SECRETARY-GENERAL to lay on the Table a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Two Hundred and Fifty-third Session of the Rajya Sabha and assented to by the President.

II. Following Ministers to lay papers on the Table, entered in the separate list: —

1. SHRI BHUPENDER YADAV for Ministry of Environment, Forest and Climate Change; and
 2. SHRI V. MURALEEDHARAN for Ministry of Parliamentary Affairs.
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[#]QUESTIONS

QUESTIONS entered in separate lists to be asked and answers given.

[#] At 12 Noon.

LEGISLATIVE BUSINESS

Bill for consideration and passing

*The Marine Aids
to Navigation
Bill, 2021.*

SHRI SARBANANDA SONOWAL to move that the Bill to provide for the development, maintenance and management of aids to navigation in India; for training and certification of operator of aids to navigation, development of its historical, educational and cultural value; to ensure compliance with the obligation under the maritime treaties and international instruments to which India is a party and for matters connected therewith or incidental thereto, as passed by Lok Sabha, be taken into consideration.

ALSO to move that the Bill be passed.

NEW DELHI;
July 16, 2021.

DESH DEEPAK VERMA,
Secretary-General.